

(a) whether Government are considering to formulate a new drug policy;

(b) if so, the details of its salient features?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). Government is currently reviewing the Drug Policy, 1986. This exercise is in progress.

[Translation] 12/9

### Complaints Against LPG Agencies in Madhya Pradesh

3116. SHRI PYARELAL KHANDEWAL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether complaints have been received regarding the allotment of LPG agencies in violation of the guidelines and the declared policy in this regard during the last three years;

(b) if so, the details thereof and the action in the matter; and

(c) the number of applications received regarding allotment of new gas agencies from Rajgarh, Guna, Vidisha, Shajapur and Dewas districts in Madhya Pradesh during the last one year and the action taken thereon?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). Selection for LPG distributorships is done by specially constituted Oil Selection Boards (OSBs) headed by retired High Court Judges. No complaints regarding allotment of LPG distributorship in violation of the selection policy guidelines have been received from Madhya Pradesh during the last 3 years. However, as a policy any complaint received against selection of LPG distributors is duly investigated and remedial action taken, wherever found necessary.

(c) No LPG distributorship in these

districts was advertised during the last one year.

[English] Railways

### Frequency of Vidarbha Express Train

3117. SHRI SUDAM DATTATRYA DESHMUKH: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is demand for increasing the frequency of Vidarbha Express (Nagpur-Bombay-Nagpur of Central Railway) and making it a Daily train; and

(b) whether there is a rising demand for starting Daily express train from Gondia (last important station of Eastern Maharashtra) to Bombay, the Capital of Maharashtra; if so, when this extension is likely to take place?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). Yes, Sir, but not found feasible due to operational/resource constraints.

### Reactions to new Industrial Policy

3118. SHRI NARASINGRAO SURYAWANSHI:

SHRI KANKAR MUNJARE:

SHRI MAHENDRA SINGH MEWAR:

DR. SUDHI RAY:

SHRI HARIN PATHAK:

SHRI PARASRAM BHARDWAJ:

SHRI MANORANJAN BHAKTA:

SHRI ANBARASU ERA:

SHRI SAMARENDRA KUNDU:

SHRI RAJENDRA AGNIHOTRI:

SHRI A.K. ROY:

PROF. K.V. THOMAS:

SHRI KUSUMA KRISHNA MURTHY:

SHRI KALP NATH RAI:

SHRI G.S. BASAVARAJ:

SHRIMATI GEETA MUKHERJEE:

SHRIMATI BASAVARAJESWARI:

PROF. P.J. KURIEN:

SHRI HARISH PAL:

DR. BENGALI SINGH:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware of the wide spread criticism of its new industrial policy,

(b) if so, the main points of criticism and Government's reaction thereto,

(c) whether Government propose to re-examine the new industrial policy, and

(d) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH) (a) and (b) There have been comments, both favourable as well as critical, on the measures titled 'Policy Measures for the promotion of small scale and agro based industries and changes in procedures for industrial approvals' which were laid on the Table of both Houses of Parliament on 31st May, 1990. Some of the main points of criticism have been (i) likely adverse impact on the Balance of Payments (BOP) situation (ii) easier entry of multi national companies (MNCs) in low technology, non-essential products (iii) adverse impact on our R & D efforts due to easy access to foreign technical collaborations (iv) channelisation of domestic investment in low priority areas such as consumer durables (v) changes in procedures will benefit large houses excessively

The measures announced have been taken within the broad framework of the Industrial Policy Resolution of 1956, and as elaborated from time to time. The main thrust of these policy measures for small scale sector is on increasing productive employment generation in rural and backward areas of the country, whereas the main thrust of the changes in industrial approvals is towards reducing unnecessary bureaucratic control and consequent delays and corruption. In fact, the proposed package of measures is more designed to encourage medium size units and to promote the entry into industry of a new class of entrepreneurs

thereby diversifying the investment pattern in industry

The measures announced provide for exemption from licensing only for investment upto Rs 25 crores in non-backward areas and upto Rs 75 crores in backward areas subject to satisfying certain specified parameters and conditions. The exemption from licensing, freedom to conclude foreign technical collaborations, foreign investment on automatic basis will be applicable only to certain items and would be further subject to quantitative restrictions regarding import of capital goods, raw materials and components lumpsum and royalty payments and extent of foreign equity participation. These safeguards will adequately meet the main points of criticism

(c) Examination of industrial policy is a continuing process

(d) Does not arise

#### Prices of Drugs Sold By IDPL

3119 SHRI K MANVENDRA SINGH  
Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) the prices at which the Indian Drugs and Pharmaceuticals Limited is selling Vitamin B1, Vitamin B2, Vitamin B6 and Folic Acid,

(b) what were prices of these drugs before the Drugs Prices Control Order 1987 and how many of these drugs are outside the price control,

(c) the reasons as to why these drugs have been exempted from price control, and

(d) the quantity of each of these drugs imported by the IDPL during 1986-87 to 1989-90 and what was the CIF value of such imports?